

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 319/2003

This the 13th day of October, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.K. NAIK, MEMBER (A)

Sunil Kumar
S/o Sh. Attar Singh
Working as Enquiry Clerk in CPWD,
Enquiry Office, R.I.I.,
Sub Division, Sadiq Nagar,
New Delhi.
(By Advocate: Sh. K.K. Patel)

Versus

1. Central Public Works Department
through the Director General (Works)
Nirman Bhawan
New Delhi-110001.
2. The Superintending Engineer,
Delhi Central Circle,
VIII CPWD, R.K.Puram,
New Delhi.
3. The Executive Engineer,
P Division, CPWD, Andrews Ganj,
New Delhi-49.
4. Superintending Engineer
Co-ordination Circle,
VIII CPWD, R.K.Puram,
New Delhi.

(By Advocate: Mrs. P.K. Gupta)

ORDER (ORAL)

By Hon'ble Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to
withdraw the OA with liberty to agitate afresh. OA is
dismissed as withdrawn with liberty.

for me
(S.K. NAIK)
Member (A)

Kuldip Singh
(KULDIP SINGH)
Member (J)

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